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**Title: Introduction Constitution (Amendment) Bill, 2022
(Amendment of Article 93)**

SHRI N. K. PREMACHANDRAN (KOLLAM): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

***m02 HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

***m03 SHRI N. K. PREMACHANDRAN:** I introduce the Bill.
